

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 164 of 2017 IN
DFR NO. 418 of 2017**

Dated: 30th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Sri Murrali M. Baaladev ...Appellant(s)

Vs.

The Karnataka Renewable Energy Development Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : Mr. G.S.Kannur
Mr. Nitin Sarvanan
Ms. Preeti Singh for R-1 & 2

ORDER

IA No. 164 of 2017

(Application for condonation of delay in filing)

Issue fresh notice to the Respondents returnable on 13.07.2017.
Dasti, in addition, is permitted.

List the matter on **13.07.2017.**

**(I. J. Kapoor)
Technical Member**

mk/kt

**(Justice Ranjana P. Desai)
Chairperson**